

DIVISION BENCH
COURT - II

S-3

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/218(KB)2023
IA(I.B.C)/1270(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND JULY 2024

IN THE MATTER OF	MILLER TRADERS PRIVATE LIMITED VS JAI GOKUL TOWERS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Altmash Alim, Adv.] For the Resolution Professional
Mr. Sumit Biswas, Adv.]
Ms. Rajashree Bhoumick, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the resolution professional present.
2. The application will be taken up for consideration, once the Hon'ble NCLAT passes its final Order(s).
3. Therefore, list this matter for further consideration on **07.08.2024** has already posted.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)

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